

ITEM NO.53

COURT NO.6

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12591-12592/2025

ALL INDIA FOOTBALL FEDERATION

Appellant(s)

VERSUS

RAHUL MEHRA & ORS.

Respondent(s)

IA No. 132863/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS

IA No. 136529/2020 - APPLICATION FOR PERMISSION

IA No. 82919/2024 - APPLICATION FOR PERMISSION

IA No. 132356/2020 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 52821/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 69871/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 112325/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 144648/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 120057/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 25119/2020 - CLARIFICATION/DIRECTION

IA No. 60213/2024 - CLARIFICATION/DIRECTION

IA No. 185065/2023 - CLARIFICATION/DIRECTION

IA No. 71978/2024 - DOCUMENT TAKEN ON RECORD

IA No. 91992/2021 - EARLY HEARING APPLICATION

IA No. 132355/2020 - EARLY HEARING APPLICATION

IA No. 118219/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 171051/2022 - INTERVENTION APPLICATION

IA No. 137936/2022 - INTERVENTION APPLICATION

IA No. 131744/2020 - INTERVENTION APPLICATION

IA No. 98733/2022 - INTERVENTION APPLICATION

IA No. 98631/2022 - INTERVENTION APPLICATION

IA No. 257196/2023 - INTERVENTION/IMPLEADMENT

IA No. 144644/2023 - INTERVENTION/IMPLEADMENT

IA No. 120713/2017 - MODIFICATION OF COURT ORDER

IA No. 111940/2022 - MODIFICATION OF COURT ORDER

IA No. 192976/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 118222/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 108628/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 256526/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 169823/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

Date : 10-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

Amicus Curiae **Mr. Gopal Sankarnarayan, Sr. Adv.**

For Appellant(s) : **Mr. Siddharth Luthra, Sr. Adv.**
Mr. Siddhesh Shirish Kotwal, AOR
Mr. T. Ilayarasu, Adv.
Mr. Saurab Guha, Adv.
Ms. Rasika Jalan, Adv.
Mr. Shubhansh Patel, Adv.

Mr. Nagarkatti Kartik Uday, AOR

For Respondent(s) : **Mr. Tushar Mehta, Solicitor General**
Mr. K. M. Nataraj, A.S.G.
Mr. Apoorv Kurup, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Rajat Nair, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Padmesh Mishra, Adv.
Dr. N. Visakamurthy, AOR

Caveator-in-person

Mr. Nar Hari Singh, AOR

Mr. Raghenth Basant, Sr. Adv.
Mr. Kshitij Maheshwari, Adv.
Ms. Kaushitaki Sharma, Adv.
Ms. Purnima Krishna, AOR

Mr. Sanjeev K. Kapoor, Adv.
Mr. Sahil Narang, Adv.
Mr. Dhritiman Roy, Adv.
Mr. Ayushman Kacker, Adv.
M/S. Khaitan & Co., AOR

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Prateek K Chadha, AOR
Mr. Utkarsh Pratap, Adv.
Mr. Sreekar Aechuri, Adv.
Mr. Aniket Chauhaan, Adv.
Ms. Bhumika Yadav, Adv.
Ms. Shaswati Parhi, Adv.
Ms. Kashish Jain, Adv.

Mr. N. Sai Vinod, AOR
Mr. Shuvodeep Roy, AOR
Mr. Nagarkatti Kartik Uday, AOR

Mr. Shivam Singh, Adv.
Mr. Anirudh Bhat, Adv.
Mr. Nirmal Prasad, Adv.

Mr. Yoshit Jain, Adv.
Mr. Shubham Janghu, Adv.
Ms. Hetu Arora Sethi, AOR

Mr. Sravan Kumar Karanam, AOR
Mr. Kumar Abhishek, Adv.
Mr. Shivang Singh, Adv.

Mr. Divyanshu Rai , AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel appearing for the parties.
2. List for directions on 15.10.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER